

**Defective Case Register from 2025-04-04 to 2025-04-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/13049/2025	MAHESWAR MOHANTY	2025-04-04	Name of opp.party no .-7 not correctly furnished in cause title .
2	D-WP(C)/13235/2025	DOLAGOBINDA MOHAPATRA	2025-04-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.21 not legible
3	D-WP(C)/13236/2025	KUNAL KUMAR SWAIN	2025-04-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.68 not legible.
4	D-CMAPL/13277/2025	KRUSHNA CHANDRA DASH	2025-04-04	c.copy of order dt 03 .10.2024 passed in MACA no 571/ 2020 not filed.
5	D-WP(C)/13405/2025	ARUN KUMAR PATRA	2025-04-04	page 47 not filed.
6	D-RVWPET/13241/2025	SUBHADUTTA ROUSTRAY	2025-04-04	Provision of Law not furnished 2.page 58 not legible
7	D-CMP/13502/2025	ABHISHEK DASH	2025-04-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED status of parties in court below not furnished in cause title
8	D-MACA/13319/2025	DILLIP KUMAR MOHAPATRA	2025-04-04	1. Sl. no. 2 not correctly furnished in affidavit
9	D-CRLA/9890/2025	DEEPAK KU SAHOO	2025-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Deficit A.Fee of Rs. 60.95 to be paid
10	D-CMP/13427/2025	GOPINATH MISHRA	2025-04-04	Authentication fees of Rs .1.10 paisa not paid on annexure- 5
11	D-BLAPL/9944/2025	SANKET KANUNGO	2025-04-04	As per Rejection order address not correctly mentioned in the cause title.
12	D-WP(C)/13470/2025	ADHIRAJ MOHANTY	2025-04-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-WP(C)/13208/2025	ANJAN KUMAR BISWAL	2025-04-04	1.Page No 85,87 and 106 not neat and legible. 2.Age of the petitioner not tally in between affidavit and declaration
14	D-BLAPL/9933/2025	SURYAKANTA DWIBEDI	2025-04-04	2 (a) CC case number not tally with Rejection order and cause title.
15	D-MACA/13215/2025	AKSHAYA KUMAR PATI	2025-04-04	1.valuation of present appeal and payable of court fee not furnished , 2- vernacular certificate not furnished
16	D-MACA/13257/2025	RAMESH CHANDRA SAHOO 1	2025-04-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
17	D-ABLAPL/10034/2025	DIBAKAR BISWAL	2025-04-04	14-NOT PROPERLY INDEXED.

				AB not mentioned in index.
18	D-MACA/13249/2025	RAMESH CHANDRA SAHOO 1	2025-04-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
19	D-MACA/13298/2025	SOMNATH ROY	2025-04-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
20	D-ABLAPL/10052/2025	MANAS KUMAR CHAND	2025-04-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the petitioner no.1 on V.Nama does not tally with cause title.
21	D-MACA/13339/2025	AMIT KUMAR NATH	2025-04-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee Of Rs. 8558/- is payable not paid 2.H.C.B.A. Fee of Rs. 50/- not paid.
22	D-RPFAM/13240/2025	PRABHASI NAYAK	2025-04-04	Good ground certificate not furnished.
23	D-MACA/13316/2025	SOMNATH ROY	2025-04-04	1. Period of Delay 34 DAYS
24	D-MACA/13321/2025	SOMNATH ROY	2025-04-04	1. Period of Delay 234 days delay 2. Statutory deposit not made. 3. Addressed of Honble C.J. not correctly furnished in affidavit.
25	D-ABLAPL/10011/2025	BIJAY KUMAR BEHERA	2025-04-04	C.T number not mentioned in the first para of the petition copy.
26	D-ABLAPL/10063/2025	MAHES DAS	2025-04-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not legible.
27	D-ABLAPL/10051/2025	MANAS KUMAR CHAND	2025-04-04	1. As per F.I.R. under Annexure-1, the name of P.S. does not tally with Synopsis and petition.
28	D-BLAPL/9991/2025	DIBYAJYOTI SAHOO	2025-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit.
29	D-WP(C)/13555/2025	SANGRAM KUMAR SINGH	2025-04-04	I.Petition not correctly addressed to Honorable Court
30	D-CRLMC/10005/2025	DHANANJAYA MUND	2025-04-04	1. Date of order not correctly furnished in sl. no.8 of Index page.
31	D-CRLMC/7672/2025	KARUNAKAR RATH	2025-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not furnished on declaration.2. Date not mentioned in Date Chart..3. As per impugned order under Annexure-2, the name of the Lower Court does not tally with Synopsis and petition.4.The Honourable Court not correctly addressed in I.A.5. Prayer contains more than prayer.

32	D-RVWPET/13259/2025	BUDHADEV ROUTRAY(SR.ADV.)	2025-04-04	Provision of Law not furnished 2. page 51 not legible.
33	D-WP(C)/13139/2025	MIHIR SEKHAR SAHOO	2025-04-04	1-COURT FEE IS DEFICIENT. c.fees of Rs 18/ payable, Rs 6/ paid, D.C.F.of Rs 12/ to be paid.
34	D-WP(C)/13147/2025	DEBASHISHA HOTA	2025-04-04	page 13,14 not legible.
35	D-BLAPL/9935/2025	DHIRENDRA KUMAR MOHAPATRA	2025-04-04	S.T no wrongly mentioned in the F.I,R copy.
36	D-ARBP/13524/2025	MILAN KUMAR SWAIN	2025-04-04	1.D.C.F. Rs.494/- to be paid. 2. Names in capital Letters and Enrolment numbers not furnished in V.nama all the signing Advocates.
37	D-BLAPL/10059/2025	MAHES DAS	2025-04-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
38	D-MACA/13322/2025	KAPILA CHARAN NAYAK	2025-04-04	1. Court Fee Of Rs.170/- is payable not paid 2.H.C.B.A. Fee of Rs. 50/- and A.C.W.F. of Rs. 10/- not paid.
39	D-BLAPL/9926/2025	SURYAKANTA DWIBEDI	2025-04-04	Paragraph not correctly mentioned,serial no 8 two times mentioned.
40	D-BLAPL/10023/2025	BIBEKANANDA MAHAPATRA	2025-04-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the petitioner on V.Nama does not tally with cause title.
41	D-BLAPL/10002/2025	TUKUNA KUMAR MISHRA	2025-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of father of deponent not furnished and his name not correct in affidavit.
42	D-WP(C)/13343/2025	UPASANA SEN	2025-04-04	1.Petitioner Not Signed On V.Nama
43	D-BLAPL/9983/2025	BASANTA KUMAR DAS	2025-04-04	The name of both parties not correctly furnished in V.Nama.
44	D-BLAPL/9931/2025	SURYAKANTA DWIBEDI	2025-04-04	1.Date of Rejection order not tally with Index. 2.Petition not correctly addressed to Honorable Court
45	D-BLAPL/10061/2025	MAHES DAS	2025-04-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-BLAPL/9984/2025	LAMBODOR ACHARI	2025-04-04	The name of Lower Court not correctly furnished in Cause Title.
47	D-WP(C)/13358/2025	SATYA SMRUTI MOHANTY	2025-04-04	1.Page nos. 29 and 30 not legible
48	D-BLAPL/10072/2025	BISWARANJAN DALAI	2025-04-04	Court fee Rs.10.00 not paid in V.Nama.
49	D-BLAPL/9973/2025	JAJATI KESHARI KHUNTIA	2025-04-04	1.As per standing order the name of victim/guardian shall not be mentioned in Petition.2.The name of petitioner in Affidavit not correctly furnished.
50	D-WP(C)/13226/2025	AMIYA KUMAR MOHANTY	2025-04-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 10 and 11 not found. Page 14 not partial neat.
51	D-WP(C)/13146/2025	DEBASHISHA HOTA	2025-04-04	page 13 14 not legible
52	D-ABLAPL/9971/2025	ASHOK KUMAR BEHERA	2025-04-04	Annexure-1 is not attested true copy
53	D-MACA/13000/2025	SUBRAT SATPATHY	2025-04-04	Period of Delay 12 DAYS 2. STATUTORY DEPOSIT NOT MADE
54	D-WP(C)/13441/2025	SUBHASU SAMAL	2025-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Fathers name of the petitioner and fathers name of the sole Opp party as well as age of opp party not furnished in the cause title.
55	D-ABLAPL/10039/2025	RAJENDRA NARAYAN ROUT	2025-04-04	No of Parties in index not properly furnished.
56	D-ABLAPL/10045/2025	SUKANTA KUMAR DALAI	2025-04-04	Month of FIR not correct in date chart.
57	D-ABLAPL/10049/2025	LALIT SAHU	2025-04-04	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 12 and 16 partially neat.
58	D-ABLAPL/10050/2025	GHANASHYAM DASH	2025-04-04	Annex.2 not furnished in page no. 8.
59	D-WA/11653/2025	ADV.	2025-04-04	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid. 2. Vakalatnama not filed and Page No 61 and 62 neat copy not filed.
60	D-WA/10042/2025	LAXMIKANTA MOHANTY	2025-04-04	1. Put up for SR after filing of certified copy of impugned order.
61	D-ABLAPL/10021/2025	AKSHAYA KUMAR SAHOO	2025-04-04	14-NOT PROPERLY INDEXED. Date of execution not furnished.
62	D-MATA/13207/2025	BIBHUTI BHUSAN SWAIN	2025-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-RSA/13154/2025	SOUMYA MISHRA	2025-04-04	1. Period of Delay 26 days 2. Cause Title Not in order. R-3 in the Lower Appellate Court not made Party in this Appeal.
64	D-ABLAPL/10032/2025	SANTOSH KUMAR MOHANTY	2025-04-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
65	D-BLAPL/9999/2025	SOUMYA RANJAN DAS	2025-04-04	Name of lower pending court not correctly furnished in cause title as per rejection order
66	D-WP(C)/13211/2025	RAMDAS ACHARY	2025-04-04	Petition not correctly addressed to Honorable Court
67	D-BLAPL/10006/2025	JAYADEBA BEHERA	2025-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.  1 . Date of disp. of in CRMC. NO.1228/2019 not furnished in ref.

				certificate , as per FIR details.2.In affidavit relationship of deponent not correct in declaration.3.page nos. 9 to 11 not neat . 4.place of P.S.in cause title not tally with rejection order. 5.Address of petitioner not properly furnished in V.nama
68	D-BLAPL/10008/2025	JAYADEBA BEHERA	2025-04-04	1. page no. not properly furnished in index.2.Age of the petitioner not tally with rej. order.
69	D-WP(C)/13194/2025	SUVASHISH PATTANAIK	2025-04-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-BLAPL/10014/2025	SOUMYA RANJAN DAS	2025-04-04	Address of the petitioner,ot tally with rejection order and V.nama.
71	D-WP(C)/13145/2025	DILLIP KUMAR MOHAPATRA	2025-04-04	1- page 30 not legible. 2-date of letter in index and para 16(F) of petition under annexure-16 not correctly furnished.
72	D-BLAPL/10017/2025	SOUMYA RANJAN DAS	2025-04-04	place not furnished in cause title of sector -7.
73	D-ABLAPL/9975/2025	JAJATI KESHARI KHUNTIA	2025-04-04	Page -17 of annexure-4 is not a neat copy .
74	D-ABLAPL/9978/2025	SATYA MOHAPATRA	2025-04-04	In prayer G .R case P .S case furnished appears not correct
75	D-CRLMC/9885/2025	SATYABRATA DASH	2025-04-04	1.Aska P.S. case no.19/2022 mentioned in the para-2 of the petition does not tally with the cause title,para-1, prayer portion AND under Annex-1.
76	D-BLAPL/8058/2025	PRASANNA KUMAR MISHRA	2025-04-04	1.The name of the court at the bottom of rejection order not found..2. As per Standing order No. 03 dated 09.07.2024, the name of the informant shall not be reflected in the petition. 3. As per record,Annexure-3 not properly page marked in Index.Put up for further S.R.
77	D-BLAPL/10020/2025	BHARAT BHUSAN ROUTRAY	2025-04-04	Annex.1 not furnished in page no.8 .
78	D-WP(C)/13238/2025	ANSHUMAN RAY	2025-04-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of Certificate of incorporation and Board Resolution under Annexure-2 does not tally with para-2 of the petition.2. Page nos.32 to39 AND 66 68 not neat and legible.
79	D-FAO/13286/2025	SOMNATH ROY	2025-04-04	Period of Delay 85 days delay
80	D-CONTC/13158/2025	ADV.	2025-04-04	Period of Delay 217 DAYS
81	D-CRP/13356/2025	PRABIN DAS	2025-04-04	1.Deficit court fee of Rs. 39/- to be paid. 2.Opposite parties 2 and 3 were not parties in the lower court.
82	D-WP(C)/13201/2025	ANJAN KUMAR BISWAL	2025-04-04	Prayer made in Annexure-2 .notice dated 12.11.202 is wrongly mentioned in prayer portion in place of 12.11.2024.

83	D- CONTC/13136/2025	ADV.	2025-04-04	COMPLETELY PAGING BE MADE THEN PUT UP FOR SR
84	D-WP(C)/13206/2025	BAMADEV BARAL	2025-04-04	Annexure -5 not neat and legible.
85	D- ABLAPL/9670/2025	BIBHU PRASAD CHHUALSINGH	2025-04-04	1. HBAWF fee Rs. 50/- to be paid
86	D- CRLREV/10136/2025	SIDHARTHA SANKAR RAY 2	2025-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-WP(C)/13005/2025	GOKULANANDA SAHU	2025-04-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-WP(C)/13176/2025	RUDRA NARAYAN PARIJA	2025-04-04	1. Page Nos.31,33,34 Are Not Legible
89	D-CRLMP/9837/2025	PRASANT KISHORE RAY	2025-04-04	In Place son of furnished Husband name in affidavit.
90	D-WP(C)/13130/2025	AJAYA KUMAR ROUT	2025-04-04	In affidavit occupation mentioned as Retired Teacher which is wrongly mentioned
91	D- BLAPL/10025/2025	BIBEKANANDA MAHAPATRA	2025-04-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Signature of the petitioner on V.Nama does not tally with cause title.
92	D-GUAP/13368/2025	CHINMAYA MOHANTY	2025-04-04	1.Appellant No. 2 being minor executed in the vakalatnama 2.Responds 2 and 3 before the lower court are not made parties to this case.
93	D- BLAPL/10026/2025	RAJJEET ROY	2025-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished on declaration.
94	D- BLAPL/10035/2025	BHARAT JALLI	2025-04-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Provision of Law not correctly furnished.2. As per Cause title,Year of G.R.Case does not tally with F.I.R.
95	D- BLAPL/10037/2025	PANCHANAN PANIGRAHI	2025-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1 Paragraph no. not correctly furnished on declaration.
96	D- BLAPL/10043/2025	BHARAT JALLI	2025-04-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Provision of Law not correctly furnished.2.Page no.16 not neat and legible.3. As per Cause title,Year of G.R.Case does not tally with F.I.R.
97	D- ABLAPL/9964/2025	PRABHAT KUMAR PRAHARAJ	2025-04-04	Occupation of deponent not furnished .

98	D- BLAPL/10042/2025	BHARAT JALLI	2025-04- 04	1. Provision of Law not correctly furnished.
99	D- ABLAPL/9990/2025	SOUMYA RANJAN DAS	2025-04- 04	Date of F .I R furnished in para -2 of A BLAPL application appears not correct .
100	D-CMP/13053/2025	MAHESWAR MOHANTY	2025-04- 04	Address of opp. party no .12 be correctly furnished
101	D- BLAPL/10047/2025	BHARAT JALLI	2025-04- 04	1. Provision of Law not correctly furnished.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 04-04-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/7441/2021	CONTC/7441/2021	RANJAN KUMAR ROUT, P.K. MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
2	CONTC/7462/2021	CONTC/7462/2021	RANJAN KUMAR ROUT, P.K. MISHRA	OTHERS. DELAY OF 69 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTC/7405/2021	CONTC/7405/2021	SANTOSH KUMAR MAHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.